

send survey reports. During the year 2010-11 no State Government has been provided Central assistance for conducting survey of bonded labour. In respect of child labour, since the grants are being released twice in a five year plan, the societies are in process of conducting the second survey.

#### Welfare cess collected by Delhi Government

2430. SHRIMATI BRINDA KARAT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the total amount of welfare cess collected by Delhi Government under Building and other Construction (Regulation of Employment Service Condition) Workers Act, 1996 for the last three financial years;

(b) the number of workers registered with the Welfare Board under the above act during this period; and

(c) the amount spent by Delhi Government on welfare of the construction workers, including those engaged in CWG construction work during this period under different heads specified in the Act?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) Number of workers registered and amount of cess collected by Government of Delhi during the last three years under Building and other Construction Workers (Regulation of Employment Service Condition) Act, 1996:—

| Year    | Number of workers registered | Amount of cess collected |
|---------|------------------------------|--------------------------|
| 2007-08 | 5831                         | Rs. 73,30,57435/-        |
| 2008-09 | 10433                        | Rs. 103,40,66,592/-      |
| 2009-10 | 7860                         | Rs. 146,94,59,112/-      |
| TOTAL:  | 24124                        | Rs. 323,65,83,139/-      |

(c) Amount spent on welfare of construction workers during the period from 2007-08 to 2009-10:—

| Name of the Scheme/Activity | Amount spent    |
|-----------------------------|-----------------|
| 1                           | 2               |
| Janshree Bima Yojana        | Rs. 15,91,700/- |
| Mobile crèche               | Rs. 12,75,367/- |

| 1  | 2                  |
|--|--------------------|
| Pension/Maternity benefits/Medical/Injury compensation | Rs. 34,220/-       |
| Mobile dispensary                                      | Rs. 5,33,79,440/-  |
| Scholarship to children of registered workers          | Rs. 13,21,52,400/- |
| Mobile school  | Rs. 7,50,00,000/-  |

**Workers engaged for construction pertaining to CWG, 2010**

2431. SHRIMATI BRINDA KARAT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of construction workers engaged in different construction sites, pertaining to Commonwealth Games, 2010;
- (b) the number of registered/licensed contractors, employing these workers;
- (c) the number of accidents reported and enquired into by the statutory authorities at Central/State level; and
- (d) the details of fatal and non-fatal accidents?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) Total number of construction workers engaged in different construction sites pertaining to Commonwealth Games, 2010 is 70,500.

- (b) The number of registered/licensed contractors, employing these workers is 189.
- (c) 115 accidents have been reported and enquired into.
- (d) Details of accidents is given in Annexure. [Refer to Appendix 221 Annexure No. 7 *vide* Unstarred Question No. 1642 parts (a) and (b) answered on 24.11.2010]

**Corruption in hospitals for beedi workers**

2432. SHRI MOHAMMED ADEEB: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government is aware of corruption, malpractices, irregularities, rackets and scams in hospitals being run for beedi workers in the country;
- (b) whether there is corruption and mismanagement in the facilities and assistance being given to beedi workers and their children;
- (c) whether there is corruption and racket in grant and distribution of scholarships to the children of beedi workers; and
- (d) if so, what steps Government proposes to take to solve these problems?